

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. IA/2587/2024 C.P. (IB)/3126(MB)2019

IN THE MATTER OF

Positive Rays Events Private Limited
Vs

... Petitioner

Sheltrex Karjat Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Malhar Zatakia (PH)

For the Respondent No.6: Adv. Anushka Shetty (VC)

ORDER

Adjourned to **05.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/